

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
COMAPNY APPEAL (AT) No. 299 OF 2019

In the matter of:

S.P.Velumani & Anr.Appellants

Vs

Magnum Spinning Mills India Pvt. LtdRespondent

Present:

Mr. Dr. K.S. Ravichandran PCS, Advocate for Appellant.

Mr. R. Vidhyashankar and Mr. B Ragunath Advocates for Respondent No.1 to 8

ORDER

05.02.2020- Both the parties have concluded their arguments. **Judgement reserved.**

Parties may file their written submission not more than 3 pages within 5 days.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

SC/ Kam